## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

18

T.C.P No. 223/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.07.2017

NAME OF THE PARTIES:

Classic Glass Glazings

V/s.

Alumayer (I) Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION

b fluete shame Adv. for

ils solicis here. Petitioners.

SIGNATURE

## <u>ORDER</u>

## TCP No. 223/I&BP/NCLT/MB/MAH/2017

At request of the Petitioner's Counsel, list this matter on 19.07.2017.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)